

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **28.11.2024** (THURSDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 429/2024 For Exemption IA No. 1173/2024 For Stay IA No. 1174/2024	Comandur Parthasarthy Vs Lalit Kumar Dangi, RP & 2 Ors.	Ms. Kopal Sharraf	
2	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs Mr. S Muthuraju Erst. Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors.	Mr. P Prashanth	
3	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose & 2 Ors.	Mr. Babu Karukapadath	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	9805118/00350/2022	Clean Wind Power (Devgarh) Private Limited Vs Regen Powertech Private Limited & Anr.		
5	9805111/00033/2022	Mr Chaitanya Manohar Vs All Square Realtors India Pvt Ltd & Ors.		
6	9805117/00127/2022	SABU KV Vs Ravindra Chaturvedi		

7	9805111/00513/2023	Hari Krishnan Purvankara Vs MOS Logi Technologies Pvt Ltd		
8	9805117/01788/2022	Rajeev Vidhyadharan Alias Rajeev Anchal & Ors. Vs PJ Mathews & Ors.		
9	9805130/02352/2022	Saritha Singh Vs State Bank of India & Ors.		
10	9805130/02351/2022	Brahma Nath Singh Vs State Bank of India & Ors.		
11	9805130/02353/2022	Vijay Shanker Singh Vs State Bank of India & Ors.		
12	9805130/02511/2022	Girish Mallpani Vs Ambience Resorts and Motels Private Limited and 10 Ors		
13	9805130/02427/2022	Cherukuri Sridhar Vs Dr. G.V. Narasimha Rao & Anr.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	IA No.111/2022 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 32/2021 For Stay IA No.74/2021 For Dispense with IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr.T Ravichandran R1 Mr. ML Ganesh R2
15	IA No. 268/2022 (For Amendment) in Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	Ms. Shristi Widge	M/s Link Legal Ms. Pooja Mahajan- R2

16	Comp App (AT) (CH) (Ins) No. 184/2022 For Stay IA No.420/2022 For Exemption IA No.421/2022 To Adv. Hg. IA No.232/2024	HP Arun Kumar & 2 Ors. Vs Addanki Haresh, RP of Right Engineers and Equipments Pvt. Ltd.	Mr. Sushil Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
17	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No.1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors. <b>WITH</b>	Mr. PK Panneer Selvam	Mr.A Karthikeyan
18	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar- R2
19	IA No. 670/2024 (To implead) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No.383/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 3 Ors. <b>WITH</b>	Mr. MV Swaroop	Mr. K Gowtham Kumar/Caveator
20	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors. <b>WITH</b>	Mr.CV Shailandhran	Mr. MV Swaroop- R2- R4
21	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024	Nagarjuna Agro Chemicals Private Limited & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. <b>WITH</b>	Mr. TK Bhaskar	
22	Comp App (AT) (CH) No.43/2024 For Stay IA No. 736 & 737/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors	Mr. TK Bhaskar	
23	TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024)	The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd. <b>WITH</b>	Mr. Mayank Sapra	Ms. Preeti Mohan

24	IA No. 1166/2024 (For Additional docs.) in Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024	Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited  <b>WITH</b>	Mr. G Vairava Subramanian	Ms. Preeti Mohan
25	Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd.  <b>WITH</b>	Mr. G Vairava Subramanian	Ms. Preeti Mohan
26	Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd.	Mr. G. Vairava Subramanian	Ms. Preeti Mohan
27	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt. Ltd. Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Mayur Mundra R2 Mr. Varun Srinivasan- R4 R5
28	IA No. 1129 & 1176/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 5 Ors.  <b>WITH</b>	Mr. A Ram Kumar	Mr. Mayur Mundra R2 Mr. Varun Srinivasan- R3 R4
29	Comp App (AT) (CH) (Ins) No.165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust Vision India Fund Vs Mamta Binani, Erst RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 4 Ors.	Mr. A Ram Kumar	Mr. Mayur Mundra R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30	Comp App (AT) (CH) No. 86/2023	V Sundar, Shareholder of Tirupur Mahaganapathy Apparels Pvt. Ltd. Vs The Registrar of Companies & Anr.	Mr. Rahul Balaji	Mr. Avinash Krishnan Ravi
31	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors	Mr. Naveen Kumar Murthi	
32	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Mr. K Guarav Kumar, CS	Ms. I. Kalaivani, PCS- R1-R3
33	Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed <b>WITH</b>	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
34	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
35	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No.551/2024	L Madhusudhan Rao Vs State Bank of India <b>WITH</b>	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
36	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024	L Ramalakshamma Vs State Bank of India	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
37	Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024 To Adv. Hg. IA No. 1102/2024	State Bank of India Stressed Assets Management Branch II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. D Narendar Naik Mr.V Adhivarahan-R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 11 Ors.  <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
39	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
40	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju, Suspended Managing Director & Shareholder of Subhashri Bio Energies Pvt. Ltd. Vs Indian Overseas Bank Specialised Asset Recovery Management Branch & 2 Ors.	Mr. J Vinoth	Ms. Ananda Gomathy- R1
41	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar-R1 Mr.Y Suryanarayana-R2 Mr. P Giridharan-R3
42	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors.	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1 Mr. Gunasekaran, Liquidator- R2, R3
43	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs Swiss Garnier Genexiaa Sciences Pvt. Ltd.	Mr. Pranava Charan	Mr. Ak Mylsamy
44	Comp App (AT) (CH) (Ins) No.179/2022	The Regional Provident Fund Commissioner Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors.  <b>WITH</b>	Mr. K Panneer Selvam	

45	Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No.490/2022	M. Vigneshwaran The Regional Provident Fund Commissioner-II/OIC, EPFO Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors.	Mr. K Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3
46	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr.	Mr. M Ramu	Mr. Sharad Sanghi- R1
47	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Gonugunta Madhusudhana Rao	Mr. G Nandagopal	Mr. Pranava Charan
48	Comp App (AT) (CH) (Ins) No. 195/2024 For Urgent Hearing IA No.535/2024	Max Infra (I) Limited Vs IVRCL Limited & 2 Ors. <b>WITH</b>	Ms. K Subbu Ranga Bharathi	Mr. Nithyavendhan K- R1 R2
49	Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No.536/2024	Max Infra (I) Limited Vs IVRCL Limited & 2 Ors. <b>WITH</b>	Ms. K Subbu Ranga Bharathi	Mr. Nithyavendhan K- R1 R2
50	Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No.538/2024	Max Infra (I) Limited Vs IVRCL Limited & 3 Ors. <b>WITH</b>	Ms. K Subbu Ranga Bharathi	Mr. Nithyavendhan K- R1 R2
51	Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No.540/2024	UANMAX - SARALA (JV) Vs IVRCL Ltd. & 2 Ors	Ms. K Subbu Ranga Bharathi	Mr. Nithyavendhan K- R1 R2

**2.00 pm**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. <b>WITH</b>	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbagh R10

53	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors  <b>WITH</b>	Mr. Ashwin Shanbagh	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla- R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
54	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors  <b>WITH</b>	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla- R6 Mr.Ashwin Shanbagh R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10
55	Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors.  <b>WITH</b>	Mr. Surya Teja SS Nalla	Mr.AR Ramanathan R1 Mr. Bhagavat Krishnan- R3, R5 & R6 Mr. Ashwin Shanbagh- R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
56	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan R5 Mr. Ashwin Shanbagh R6 Ms. R Moneshaa- R7
57	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd.	Ms. Durga Dutt	Ms. Anbarasi Rajendran



## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)